



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jun/202425/4

DATED: 16/07/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jun/202425/4 dated 16/07/2024 of Norms Committee - VII for the year 2024-25 was held on 16/07/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	HARILAL KM, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	NAVRATAN SPECIALTY CHEMICALS LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001545AM25
RA File Number	082404000209 AM16
Licence No and Date	0810136184/06/10/2015
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	PLASTICA TRADING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00341270AM22
RA File Number	062404000023 AM17
Licence No and Date	0610038477/26/10/2016
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting dated 28.04.2022. Hence, the committee decided to mark the case as approved.	

Case No.	3 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000353AM25

RA File Number	NA
Licence No and Date	0310814941/31/07/2017
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	4 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	ARMOR PLAST PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00001433AM25				
RA File Number	072404000235 AM18				
Licence No and Date	0710112474/30/11/2017				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	Articles Made of Plastics(Net Content of Import Item In Export Product is 1296.19 KGS)	1296.19 Kg	39072090	PP CMP MD000ISC BKNAT STAT-KON	1361.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	5 / NC/7/MEET/Jun/202425/4
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Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001434AM25
RA File Number	072404000367 AM18
Licence No and Date	0710113050/04/04/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	6 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	NAVRATAN SPECIALTY CHEMICALS LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001546AM25
RA File Number	082404000214 AM18
Licence No and Date	0810142367/13/04/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	7 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred

Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008630AM24
RA File Number	612404000006 AM20
Licence No and Date	6110001613/19/08/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination	

Case No.	8 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00001428AM25				
RA File Number	092404000359 AM20				
Licence No and Date	0910068075/11/10/2019				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	Printed Flexible Packaging Material of One Layer in the form of Pouch	1 Kg	39089020	ULT. C40 LN 09 NYLON CHIPS	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	9 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001222AM25

RA File Number	082404000301 AM20				
Licence No and Date	0810146826/20/12/2019				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219096	Printed Laminated Flexible Packaging Material of Multilayers of relevant substrate with or without Hotmel -(in Roll Form (Net Content: Metalized BOPP Film 29295.452 Kgs, LDPE 12123.652 Kgs, LLDPE 6021.704 Kgs, Nucrel 582.104 Kgs, White Masterbatch 1344.852 Kgs))	1 Kg	39219094	Metalized BOPP Film	1.10 Kg/Kg Content in export
			39011090	LDPE Granules	1.15 Kg/Kg content in export
			39011010	LLDPE Granules	1.15 Kg/Kg content in export
			39019090	Nucrel Granules (Copolymer)	1.15 Kg/Kg content in export
			32061900	White Masterbatch	1.15 Kg/Kg content in export
			32151990	Printing Ink	5 % of FOB Value
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	10 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001223AM25
RA File Number	082404000297 AM20
Licence No and Date	0810146825/20/12/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	11 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001221AM25
RA File Number	082404000304 AM20
Licence No and Date	0810146848/26/12/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	12 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001220AM25
RA File Number	082404000299 AM20
Licence No and Date	0810146889/31/12/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219096	Printed Laminated Flexible Packaging Material of Multilayers of relevant substrate with or without Hotmel in Roll Form.((Net Content: BOPP Film 36151.826 Kgs, LDPE 15818.939 Kgs, Nucrel 1597.86 Kgs, Met BOPP Film 32536.617, White Masterbatch 2636.460 Kgs)	1 Kg	39202020	BOPP Film	1.10 Kg/Kg Content in export
			39011090	LDPE Granules	1.15 Kg/Kg Content in export
			39019090	Nucrel Granules (Copolymer)	1.15 Kg/Kg Content in export
			39219094	Metalized BOPP Film	1.10 Kg/Kg Content in export
			32061900	White Masterbatch	1.15 Kg/Kg Content in export
			32151990	Printing Ink	5 % of FOB Value

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	13 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	GALA SHRINK FIT
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00115032AM22
RA File Number	039404000736 AM20
Licence No and Date	0310833876/03/01/2020
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee directs the firm to submit the reply on BO portal and defer the case.

Case No.	14 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008954AM24
RA File Number	242404000052 AM20
Licence No and Date	2410043001/29/01/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181090	PVC Rigid core Flooring (THICKNESS from 4.00 mm TO 8.00 mm)(Weight = Density 1.95 x thickness where Finish product Density kg/m3: 1.95 which is stastic) (5 MM Thickness)	100000.0 SQUARE METER (SQM)	39041020	PVC Resin	2,43,400.0 Kg
			28365000	COATED CALCIUM CARBONATE (CaCo3)	Not Allowed as Indigenous Procured
			38123990	Stabilaizer Ca-Zn	24,000.0 Kg
			34049020	Outer lubrication - PE wax	3,200.0 Kg
			39019000	CHLORINATED POLYETHYLENE – CPE	11,600.0 Kg
			39069090	Acrylic Proccesing Aids – ACR	12,700.0 Kg
			34039900	Internal lubricant - SP-60	3,400.0 Kg

			34049020	Oxidized Polyethylene Homopolymer – OPE	3,000.0 Kg
			39204900	Printed PVC film of (1 Meter Width)	1,05,000.0 Meter
			39204900	Wear Layer film	50,700.0 Kg
			39269059	Flooring underlayment	1,05,000.0 Sq. Meter
			35069999	Hot Melting Glue	2600.0 Kg
			32089090	UV Varnish	2800.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	15 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	J D JONES & CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00002903AM24
RA File Number	022404000167 AM20
Licence No and Date	0210209741/05/02/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.	

Case No.	16 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00006714AM24

RA File Number	039504001091 AM20
Licence No and Date	0310835003/21/02/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has not replied to the DL issued in meeting no. NC/7/MEET/Jun/202425/3 dated 21/06/2024. The committee directs the firm to submit the reply on portal and defer the case.	

Case No.	17 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001153AM25
RA File Number	052304000480 AM20
Licence No and Date	0510413879/16/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	18 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	PIONEER POLYLEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000340AM23
RA File Number	052404000776 AM20
Licence No and Date	0510413932/20/03/2020
Norms Committee Decision:	

The committee considered the case as per agenda and noted that firm has not replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case.

Case No.	19 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00004717AM23
RA File Number	062404000094 AM20
Licence No and Date	0610039473/13/04/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has not replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case	

Case No.	20 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001219AM25
RA File Number	082404000029 AM21
Licence No and Date	0810147787/19/05/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	21 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001345AM25

RA File Number	102404000026 AM21				
Licence No and Date	1010060567/26/06/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39259090	Flexitanks/Flexibags(By Weight Liquid Liner Film 69130kgs,PP Woven Tubular Sheet 30570kgs,Flexitank Valve/Bend Valve 2500Nos,Automatic Airvent Valve 2500Nos & Stitiching Yarn 300kgs)	1 Kg	39201019	Liquid Liner Film	1.05 Kg/Kg Content in Export
			39202090	PP Woven Tubular Sheet	1.05 Kg/Kg Content in Export
			84818040	Flexitank Valve/Bend Valve	Net to Net
			84818040	Automatic Airvent Valve	Net to Net
			54026300	Stitching Yarn	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	22 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00004712AM23
RA File Number	018705000784 AM21
Licence No and Date	0610039548/17/07/2020
Norms Committee Decision:	

The committee considered the case as per agenda and noted that firm has not replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case

Case No.	23 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001477AM25
RA File Number	052404000206 AM21
Licence No and Date	0510414805/31/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	24 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	VINYL TUBOS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00004169AM23
RA File Number	052404000213 AM21
Licence No and Date	0510414804/31/07/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination	

Case No.	25 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008631AM24
RA File Number	052404000281 AM21
Licence No and Date	0510415278/22/09/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee directs the firm to submit the reply to the DL on Bo portal and defer the case	

Case No.	26 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00005542AM23
RA File Number	132404000040 AM21
Licence No and Date	1310049691/01/10/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case	

Case No.	27 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00006689AM23
RA File Number	018705000902 AM21
Licence No and Date	0610039656/22/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case

Case No.	28 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00005543AM23
RA File Number	018705000924 AM21
Licence No and Date	1310049728/06/11/2020

Norms Committee Decision:

The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case

Case No.	29 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001155AM25
RA File Number	052304000277 AM21
Licence No and Date	0510415829/10/11/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE Compound Grade HM HD 101B / HM HD 101	50000.0 Kg	39012000	Highy Density Polyethylene (HDPE) (HAVING A SPECIFIC GRAVITY OF 0.94 OR	25750.0 Kg

				MORE)	
			39012000	High Molecular Weight High Denisty Polyethylene (HMHD)	9785.0 Kg
			39019090	Polyolefin Elastomer (POE)	15450.0 Kg
			29182910	Irganox 1010	515.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	30 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000354AM25
RA File Number	039504000526 AM21
Licence No and Date	0310839607/19/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	31 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024

HQ File Number	HQRNORM REVIW00008130AM24
RA File Number	02AA04006059 AM21
Licence No and Date	0211000053/18/12/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.	

Case No.	32 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008955AM24
RA File Number	24AA04002573 AM21
Licence No and Date	2411000031/18/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181090	PVC Rigid core Flooring((THICKNESS from 4.00 mm TO 8.00 mm) Weight = Density 1.95 x thickness where Finish product Density kg/m3: 1.95 which is stastic) (5MM Thickness)	150000.0 SQUARE METER (SQM)	39041020	PVC Resin	3,65,100 Kg
			39204900	Printed PVC film (1 Meter Width)	1,57,500.0 Meter
			39204900	Wear Layer film	76,050.0 Kg
			39269059	Flooring underlayment	1,57,500.0 Sq. Meter
			35069999	Hot Melting Glue	3900.0 Kg
			32089090	UV Varnish	4200.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000740AM25
RA File Number	05AA04019724 AM21
Licence No and Date	0511000296/21/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Item of Import	Quantity(MT)
Reclaim Rubber	2752 (MT)	1.Used Rubber Tyre Scrap* cut in three pcs shreds)	2774.016
		2. Rubber Activator	256.0
		3. Tall oil and Rosin	64.0
		4. Coal Tar	32.0

NOTE: *Subject to statutory compliance for the import of used rubber tyre.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	34 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred

Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008129AM24
RA File Number	02AA04006056 AM21
Licence No and Date	0211000054/21/12/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.	

Case No.	35 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	BULKLINER LOGISTICS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00000859AM25				
RA File Number	10AA04002612 AM21				
Licence No and Date	1011000033/29/12/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39259090	FLEXITANKS / FLEXIBAGS(PRIME)	1 Kg	39201019	LIQUID LINER FILM	1.05 Kg/Kg Content in Export
			39202090	PP WOVEN TUBULAR SHEET	1.05 Kg/Kg Content in Export
			84818049	FLEXITANK VALVE OR BEND VALVE	Net to Net
			84818049	AUTOMATIC AIRVENT VALVE	Net to Net

			54026300	YARN FOR STITCHING	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	36 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000559AM25
RA File Number	02AA04008290 AM21
Licence No and Date	0211000243/29/01/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination	

Case No.	37 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM APPLY 00075491AM21				
RA File Number	05AA04027347 AM21				
Licence No and Date	0511001044/02/02/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	POLYETHYLENE (PE COMPOUND)	400000.0 Kg	39012000	HIGH DENSITY POLYETHYLENE	68360.0 Kg

				(HDPE) HAVING SPECIFIC GRAVITY OF 0.94 OR MORE	
			39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	273600.0 Kg
			39013000	ETHYLENE VINYL ACETATE	54400.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	38 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000144AM25
RA File Number	07AA04009475 AM21
Licence No and Date	0711000596/04/03/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in the meeting no. NC/7/Meet/Jun/202324/12 dated 02.02.2024. Hence the committee decided to mark the case as approved.	

Case No.	39 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001159AM25
RA File Number	05AA04040090 AM21
Licence No and Date	0511001747/17/03/2021
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024

1. Detailed representation and reason for review.
 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..
- Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	40 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008172AM24
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs the firm to provide proper reply to the DL.	

Case No.	41 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001152AM25
RA File Number	05AA04008275 AM22
Licence No and Date	0511002294/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024	
1. Detailed representation and reason for review.	

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	42 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	RAYM ETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008259AM24
RA File Number	03AA04006593 AM22
Licence No and Date	0311003506/03/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	43 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000193AM25
RA File Number	06AA04001435 AM22
Licence No and Date	0611000432/31/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review.	

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	44 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000676AM25
RA File Number	NA
Licence No and Date	0311004825/22/06/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	45 / NC/7/MEET/Jun/202425/4		
Case Status	Case Approved		
Party Name	THE SUPREME INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024		
HQ File Number	HQRNORM REVIW00003161AM23		
RA File Number	03AA04034314 AM22		
Licence No and Date	0311004994/29/06/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Flexible Packaging Material of Multilayer Film(1) 73,188.430 Kgs (2) 177,328.179 Kgs (3) 133,047.547 (4) 23,156.153 Kgs (5) 11,025.572 (6) 30,165.116 Kgs (7) 0.00 Kg (8) 1,575.220 Kgs (9) 1,127.521 Kgs	450,613.740 Kg	Low Density Polyethylene Granules (LDPE)(Film Grade)	80,507.272 Kg
		Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	195,061.014 Kg
		Metallocene Linear Low Density Polyethylene Granules (MLLDPE)	146,352.369 Kg
		Polyamide Nylon Chips	25,471.714 Kg
		TIE Layer Adhesive Resin (BONDYRAM)	12,128.104 Kg
		Ethylene Vinyl Alcohol Copolymer (EVAL/EVOH)	33,181.587 Kg
		PET Flakes Chips - Polyethylene Terephthalate	0.000 Kg
		Antistatic/AB Additives	1,732.743 Kg
		Master Batch	1,240.297 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	46 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008173AM24
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs	

the firm to provide proper reply to the DL

Case No.	47 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008174AM24
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs the firm to provide proper reply to the DL.	

Case No.	48 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000251AM25
RA File Number	03AA04064302 AM22
Licence No and Date	0311006305/20/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the firm has not provided any justification for enhancement of import quantity. The committee decided to call the firm for personal hearing along with all the technical literature and justification for enhancement and defer the case.	

Case No.	49 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024

and Date	
HQ File Number	HQRNORM REVIW00008328AM24
RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm has replied to the DL issued in meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.	

Case No.	50 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00003160AM23
RA File Number	03AA04097467 AM22
Licence No and Date	0311007100/21/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the license has already been redeemed at RA Mumbai. Hence, the committee decided to close the case.	

Case No.	51 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000254AM25
RA File Number	03AA040113108 AM22
Licence No and Date	0311007866/24/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm has not provided any explanation how the export item is different from SION A-2298, as norms were fixed as per SION A-2298. The committee decided to call the firm for personal hearing and defer the case.	

Case No.	52 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	APPL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001681AM25
RA File Number	31AA04026930 AM22
Licence No and Date	3111000664/29/10/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Total import is 6, 56,800 Kg while export is 1000000 Kg. Please provide material balance as no indigenous input has been shown in the 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001043AM25
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	54 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001610AM25

RA File Number	26AA04005364 AM22
Licence No and Date	2611000297/10/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	55 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008675AM24
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not provided proper reply to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs the firm to provide proper reply to the DL.	

Case No.	56 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008676AM24
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not provided proper reply to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs the firm to provide proper reply to the DL.	

Case No.	57 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	BULKLINER LOGISTICS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00001346AM25				
RA File Number	10AA04013587 AM22				
Licence No and Date	1011000666/02/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39259090	Flexitanks/ Flexibags(CONTAINING LIQUID LINER FILM 276520KGS PP WOVEN TUBULAR SHEET 122280KGS FLEXITANK VALVE/BEND VALVE 15000PCS AUTOMATIC AIRVENT VALVE 10000PCS AND STITCHING YARN 1200KGS	1 Kg	39201019	LIQUID LINER FILM	1.05 Kg/Kg Content in Export
			39202090	PP WOVEN TUBULAR SHEET	1.05 Kg/Kg Content in Export
			84818049	FLEXITANK VALVE OR BEND VALVE	Net to Net
			84818049	AUTOMATIC AIRVENT VALVE	Net to Net
			54026300	YARN FOR STITCHING	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	58 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024

HQ File Number	HQRNORM REVIW00006690AM23
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to reject the case.	

Case No.	59 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001395AM25
RA File Number	09AX04000066 AM22
Licence No and Date	0911002141/23/12/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that due to typographical error the quantity of Export item mentioned was wrong. Hence the committee decided to amend the quantity of Export item from 30000 Kg to 300000.0 Kg. NOTE: All other condition remains same. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	60 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing along with following information and defer the case.	

1. % Assay of export and import item.

Case No.	61 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008427AM24
RA File Number	03AX04000583 AM22
Licence No and Date	0311010156/06/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	62 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008678AM24
RA File Number	03AX04000673 AM22
Licence No and Date	0311010529/14/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not provided proper reply to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. Hence, the committee decided to defer the case and directs the firm to provide proper reply to the DL.	

Case No.	63 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024

HQ File Number	HQRNORM REVIW00001055AM25
RA File Number	26AX04000016 AM22
Licence No and Date	2611000451/07/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	64 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00007592AM24
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has replied to the DL issued in the meeting no. NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.	

Case No.	65 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008432AM24
RA File Number	03AX04000084 AM22
Licence No and Date	0311011500/17/02/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	66 / NC/7/MEET/Jun/202425/4
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Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000230AM25
RA File Number	02AX04000158 AM22
Licence No and Date	0211001995/21/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	67 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001369AM25
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	68 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001190AM25
RA File Number	05AX04001551 AM22
Licence No and Date	0511011620/05/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024	
1. Detailed representation and reason for review.	

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	69 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009072AM24
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022

Norms Committee Decision:

The committee considered the case and noted that there was some typographical error in the minutes of meeting no. NC/7/MEET/Jan/202324/12 dated 02/02/2024. The committee decided to correct the same as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39204900	PVdC coated on PVC film (PVC/PVdC) (Containing 0.820 kg PVC film, 0.180 kg PVdC coating)	1 Kg	39041020	PVC Resin	0.7856
			39069090	PVC Processing Aid	0.0149
			39029000	PVC Impact Modifier	0.039
			38123990	PVC Stabilizer	Not Allowed as Shown Indigenous
			34049020	Lubricant	Not Allowed as Shown Indigenous
			39095000	Primer Emuldur 381A	0.017 Kg
			39045090	Polyvinyliden e Chloride Diofan A736	0.279 Kg

			39045090	Polyvinyliden e Chloride Diofan 193D	0.063 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	70 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009073AM24
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022

Norms Committee Decision:

The committee considered the case and noted that there was some typographical error in the minutes of meeting no. NC/7/MEET/Jan/202324/12 dated 02/02/2024. The committee decided to correct the same as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39204900	PVdC coated on PVCfilm (PVC/PVdC) (Containing 0.820 kg PVC film, 0.180 kg PVdC coating)	1 Kg	39041020	PVC Resin	0.7856
			39069090	PVC Processing Aid	0.0149
			39029000	PVC Impact Modifier	0.039
			38123990	PVC Stabilizer	Not Allowed as Shown Indigenous
			34049020	Lubricant	Not Allowed as Shown Indigenous
			39095000	Primer Emuldur 381A	0.017 Kg
			39045090	Polyvinyliden e Chloride Diofan A736	0.279 Kg

			39045090	Polyvinyliden e Chloride Diofan 193D	0.063 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	71 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000753AM25
RA File Number	05AX04000075 AM23
Licence No and Date	0511011915/18/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. 3. Detail of indigenous input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	72 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008034AM24
RA File Number	08AX04000758 AM22
Licence No and Date	0811004687/18/04/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has replied to the DL issued in meeting no.	

NC/7/MEET/Apr/202425/1 dated 25/04/2024. The committee decided to defer the case for further examination.

Case No.	73 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000175AM25
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and defers the case for further examination	

Case No.	74 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000924AM25
RA File Number	03AX04000388 AM23
Licence No and Date	0311014486/05/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Manufacturing process in detail. 2. Justification for 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000176AM25
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and defers the case for further examination.	

Case No.	76 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	GEM POLYTECH INDUSTRIES PVT LTD				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00008128AM24				
RA File Number	02AX04000081 AM23				
Licence No and Date	0211002402/13/05/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC FR COMPOUND	224000.0 Kg	39041090	PVC Resin	128405.76 Kg
			29173920	Plasticizer – DOP	73821.88 Kg
			28365000	Coated Calcium Carbonate	10624.32 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	77 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001064AM25
RA File Number	26AX04000012 AM23
Licence No and Date	2611000592/23/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	78 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00004472AM23
RA File Number	10AX04000063 AM23
Licence No and Date	1011001144/25/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call the firm for personal hearing and defer the case.	

Case No.	79 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000566AM25
RA File Number	03AX04000895 AM23
Licence No and Date	0311015098/30/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024	

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.

3. Material balance sheet for each type of export product.

4. Weight of export/Square meter.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	80 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008329AM24
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	HARD ACRYLIC EMULSION(SPCRYL EOFGL,SPCRYL EFG,SPCRYL EHG)STYRENE ETHYLHEXYLACRYLATE CO-POLYMER LATEX &RESIN(HARD ACRYLIC EMULSION (SPCRYL EOFGL, SPCRYL EOFGL, SPCRYL EFG, SPCRYL EHG) STYRENE ETHYL HEXYL ACRYLATE CO-POLYMER LATEX &	100Kg	29025000	Styrene	8.857 Kg
			29029090	Alpha Methyl Styrene	1.97 Kg
			29161100	Acrylic Acid	5.90 Kg
			29161290	2 Ethyl Hexyl Acrylate	31.49 Kg
			34024200	L61 (Polyoxyprpylene-Polyoxyethylene block copolymer)	1.97 Kg

	RESIN))				
	(Solid Content 47-48%)				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	81 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001593AM25
RA File Number	05AX04000727 AM23
Licence No and Date	0511013140/10/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	82 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008161AM24
RA File Number	03AX04001158 AM23
Licence No and Date	0311015497/14/06/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
BOTH SIDE COATED PVC TENT FABRIC GRADE I OF GSM 240	480000.0 SQUARE METER (SQM)	Warp Knitted Fabric 300(500)*300(840)/12*12 - 215cm / Warp Knitted Fabric 300(500)*300(840)/12*12 - 212cm	5,38,561 Sq. Meter
		Copper Powder Namely Rich Pale Gold Bronze powder	1500 Kg
		Aluminium Paste	720 Kg
		PVC Resin Namely Resin PVC Suspension LS 100	5087.631 Kg

Note: Import item at S.No 2,3,4 are used for Printing Purpose as such Overall Value Cap of 5% of FOB may be allowed altogether for import of these items.

Rest of items in the license have not been imported, hence not been allowed.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008037AM24
RA File Number	03AX04001772 AM23
Licence No and Date	0311015703/21/06/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024

1. Details indigenous input with quantity, since filler is used as flow chart.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	84 / NC/7/MEET/Jun/202425/4												
Case Status	Case Approved												
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED												
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024												
HQ File Number	HQRNORM REVIW00000323AM25												
RA File Number	34AX04000277 AM23												
Licence No and Date	3411002446/29/06/2022												
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: FRP PULTRUDED PROFILES FOR STRUCTURE(FRP PULTRUDED PROFILES FOR STRUCTURE (NET CONTENT OF IMPORT ITEM NO.1- 495 MT, NET CONTENT OF IMPORT ITEM NO.2 - 154 MT)) ITC HS Code: 39259090 Qty.: 1000 MT Import Items; <table border="1"> <thead> <tr> <th>S. No.</th><th>ITC HS Code</th><th>Item description</th><th>Qty. recommended</th></tr> </thead> <tbody> <tr> <td>1</td><td>70191200</td><td>GLASS FIBER ROVINGS</td><td>519.75 METRIC TON (MTS)</td></tr> <tr> <td>2.</td><td>70196200</td><td>STITCH MAT GLASS FIBER FEBRIC</td><td>161.7 METRIC TON (MTS)</td></tr> </tbody> </table> RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		S. No.	ITC HS Code	Item description	Qty. recommended	1	70191200	GLASS FIBER ROVINGS	519.75 METRIC TON (MTS)	2.	70196200	STITCH MAT GLASS FIBER FEBRIC	161.7 METRIC TON (MTS)
S. No.	ITC HS Code	Item description	Qty. recommended										
1	70191200	GLASS FIBER ROVINGS	519.75 METRIC TON (MTS)										
2.	70196200	STITCH MAT GLASS FIBER FEBRIC	161.7 METRIC TON (MTS)										

Case No.	85 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000898AM25
RA File Number	03AX04002022 AM23
Licence No and Date	0311016099/05/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESSED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000906AM25
RA File Number	03AX04002046 AM23
Licence No and Date	0311016223/11/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF	190476.0 Kg	LLDPE GRANULES (EXTRUSION	100000.0 Kg

HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESSED GRANULES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE); 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE); 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE); 47,619.05 KGS		GRADE)	
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00007532AM24
RA File Number	05AX04001184 AM23
Licence No and Date	0511014006/28/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39077000	POLYESTER RESIN SOLUTION	1 Kg	29173990	2METHYL13PROPANEDIOL	0.20 Kg
			39092090	AMINO RESIN	0.85 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000311AM25
RA File Number	09AX04000397 AM23
Licence No and Date	0911003439/04/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Import quantity is 0.9694 Kg against 1 Kg of export. As such please provide the detail of indigineous input. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001101AM25
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1.Please provide commercial value of wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000253AM25
RA File Number	03AX04002698 AM23
Licence No and Date	0311017246/14/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided any justification for enhancement of the import quantity. Hence, the committee decided to call the firm for personal hearing to provide the justification for the same and defer the case	

Case No.	91 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008384AM24
RA File Number	05AX04001352 AM23
Licence No and Date	0511014332/17/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that there is not enough justification provided by the firm to enhance the wastage given earlier. Hence, the committee decided to maintain the status quo and reject the review case.	

Case No.	92 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001067AM25
RA File Number	26AX04000042 AM23
Licence No and	2611000668/18/08/2022

Date	
Norms Committee Decision: The committee considered the case as per agneda and decided to call the fim for personal hearing to explain the case in detail and defer the case.	

Case No.	93 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	ATUL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00000342AM25				
RA File Number	08AX04000853 AM23				
Licence No and Date	0811005823/24/08/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39073010	Lapox ARB-22 (Formulated epoxy resin)	1 Kg	29072300	Bisphenol-A	0.580 Kg
	(Containg Min. 86% Liquid Epoxy resin and 14% Relevant Glycidyl Ether)		29103000	Epichlorohydrin	0.537 Kg
			38237020	C12-C14	0.100 Kg
			28151200	Caustic soda lye 45-51PCT	0.228 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	94 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	ATUL LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000343AM25
RA File Number	08AX04000855 AM23
Licence No and Date	0811005839/29/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1.Ratio of 2 Epoxy Resin in the export product is not given. 2. Wastage of 91% in BGE is very high. Details of a;; byproduct and other wastage may be explained separately along-with quantative data. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	95 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001057AM25
RA File Number	26AX04000047 AM23
Licence No and Date	2611000680/30/08/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing to explain the case in detail and defer the case.	

Case No.	96 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000754AM25
RA File Number	05AX04001689 AM23
Licence No and Date	0511014806/14/09/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	97 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009249AM24
RA File Number	03AX04003132 AM23
Licence No and Date	0311017881/15/09/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	98 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000250AM25
RA File Number	03AX04003201 AM23
Licence No and Date	0311017949/18/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided any justification for enhancement of the import quantity. Hence, the committee decided to call the firm for personal hearing to provide the justification for the same and defer the case.	

Case No.	99 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00008042AM24
RA File Number	02AX04000377 AM23
Licence No and Date	0211003097/23/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call the firm for personal hearing for the last time as there was no response from the firm to the PH letter given earlier.	

Case No.	100 / NC/7/MEET/Jun/202425/4		
Case Status	Case Approved		
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024		
HQ File Number	HQRNORM REVIW00000329AM25		
RA File Number	34AX04000618 AM23		
Licence No and Date	3411002824/27/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: FRP PULTRUDED PROFILES FOR STRUCTURE(FRP PULTRUDED PROFILES FOR STRUCTURE (NET CONTENT OF IMPORT ITEM NO.1- 495 MT, NET CONTENT OF IMPORT ITEM NO.2 - 154 MT))			
ITC HS Code: 39259090			
Qty.: 1000 MT			
Import Items;			
S. No.	ITC HS Code	Item description	Qty. recommended
1	70191200	GLASS FIBER ROVINGS	519.75 METRIC TON (MTS)

2.	70196200	STITCH MAT GLASS FIBER FEBRIC	161.7 METRIC TON (MTS)
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	101 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001139AM25
RA File Number	26AX04000056 AM23
Licence No and Date	2611000721/29/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **One Time basis** as under:-

Sl. No.	Export Product	Qty.	Sl. No.	Import Items	Qty.
1	NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - BIAS NYLON)	100 kg	1.	Rubber Compound (Chloro butyl inner liner) Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application.	83.30 Kg
			2.	Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1 Textile Tire Reinforcement	17.01 Kg
			3.	BEADWIRE (Various Sizes 0.96 MM,1.295MM) Bead Wire	3.32 Kg

			4.	LDPE embossed Film Film made up of Low density poly ethylene for protecting Tire components	0.01 Kg
			5.	Poly and Liner Auxiliary material	0.57 Kg
			6.	Inner Paint Auxiliary material	0.14 Kg
			7.	Outer Paint Auxiliary material	0.02 Kg
			8.	Bladder Tire consolidation aid	0.18 Kg
			9.	Curing Bladder Tire consolidation aid	0.30 Kg
			10.	Turn up Bladder Tire consolidation aid	0.08 Kg
			11.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06 Kg
2	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON)	100 kg	12.	Rubber Compound-Chloro butyl inner liner. Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application.	80.80 Kg
			13.	Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1. Textile Tire Reinforcement	19.51 Kg
			14.	BEADWIRE (Various Sizes 0.96 MM,1.295MM) Bead Wire	3.32 Kg

			15.	LDPE embossed Film Film made up of Low density poly ethylene for protecting Tire components	0.01 Kg
			16.	Poly and Liner Auxiliary material	0.57 Kg
			17.	Inner Paint Auxiliary material	0.14 Kg
			18.	Outer Paint Auxiliary material	0.02 Kg
			19.	Bladder Tire consolidation aid	0.18 Kg
			20.	Curing Bladder Tire consolidation aid	0.30 Kg
			21.	Turn up Bladder Tire consolidation aid	0.08 Kg
			22.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06 Kg
3	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON (NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON)	100 kg	23.	Rubber Compound- Chloro butyl innerliner Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application.	81.55 Kg
			24.	Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1 Textile Tire Reinforcement	18.76 Kg

			25.	BEADWIRE (Various Sizes 0.96 MM,1.295MM) Bead Wire	3.32 Kg
			26.	LDPE embossed Film Film made up of Low density poly ethylene for protecting Tire components	0.01 Kg
			27.	Poly and Liner Auxiliary material	0.57 Kg
			28.	Inner Paint Auxiliary material	0.14 Kg
			29.	Outer Paint Auxiliary material	0.02 Kg
			30.	Bladder Tire consolidation aid	0.18 Kg
			31.	Curing Bladder Tire consolidation aid	0.30 Kg
			32.	Turn up Bladder Tire consolidation aid	0.08 Kg
			33.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06 Kg
4	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES — RADIAL NYLON (NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING	100 kg	34.	Rubber Compound - Chloro butyl innerliner Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application.	79.80 Kg
			35.	Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1 Textile Tire Reinforcement	20.51 Kg

	OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - RADIAL NYLON)		36.	BEADWIRE (Various Sizes 0.96 MM,1.295MM) Bead Wire	3.32 Kg
			37.	LDPE embossed Film Film made up of Low density poly ethylene for protecting Tire components	0.01 Kg
			38.	Poly and Liner Auxiliary material	0.57 Kg
			39.	Inner Paint Auxiliary material	0.14 Kg
			40.	Outer Paint Auxiliary material	0.02 Kg
			41.	Bladder Tire consolidation aid	0.18 Kg
			42.	Curing Bladder Tire consolidation aid	0.30 Kg
			43.	Turn up Bladder Tire consolidation aid	0.08 Kg
			44.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	102 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024

HQ File Number	HQRNORM REVIW00008043AM24
RA File Number	02AX04000393 AM23
Licence No and Date	0211003175/13/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	103 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000192AM25
RA File Number	06AX04000225 AM23
Licence No and Date	0611001656/14/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	104 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000908AM25

RA File Number	03AX04003590 AM23		
Licence No and Date	0311018589/15/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg
NOTE: 1. Subject to all salutary conditions for import of reprocessed item.			
2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	105 / NC/7/MEET/Jun/202425/4
Case Status	Case Rejected
Party Name	THE SHAKTI PLASTIC INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM APPLY 00003851AM23
RA File Number	03AX04003750 AM23
Licence No and Date	0311018732/20/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda noted that the representative of the firm did not appear for personal hearing after giving multiple PH letter. Hence, the committee decided to reject the case.	

Case No.	106 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	BAJAJ ACOUSTICS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000972AM25
RA File Number	05AX04001756 AM23
Licence No and Date	0511015435/20/10/2022
Norms Committee Decision: The committee considered the case as per agenda noted that the representative of the firm appear for personal hearing and could not explain about the case. Hence, the committee decided to give another personal hearing via Video Conference (VC) and defer the case.	

Case No.	107 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001063AM25
RA File Number	26AX04000064 AM23
Licence No and Date	2611000751/31/10/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing to explain the case in detail and defer the case.	

Case No.	108 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001398AM25
RA File Number	09AX04000680 AM23

Licence No and Date	0911003889/01/11/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply furnished by the firm was not clear enough to take any decision for review case. Hence, the committee decided to call the firm for personal hearing via video conference (VC) and defer the case.	

Case No.	109 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000914AM25
RA File Number	03AX04004096 AM23
Licence No and Date	0311019282/17/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESSED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	110 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001594AM25
RA File Number	05AX04002366 AM23
Licence No and Date	0511015999/24/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	111 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00007978AM24
RA File Number	03AX04004297 AM23
Licence No and Date	0311019598/29/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Wastage indicated in Appendix 4E vary from 2% to 63%. While as per Net content shown is around 7%. Please explain Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	112 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009250AM24
RA File Number	03AX04004400 AM23
Licence No and Date	0311019770/06/12/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	113 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009251AM24
RA File Number	03AX04004563 AM23
Licence No and Date	0311019952/13/12/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	114 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000913AM25
RA File Number	03AX04004716 AM23
Licence No and	0311020146/20/12/2022

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	115 / NC/7/MEET/Jun/202425/4			
Case Status	Case Approved			
Party Name	ATC TIRES AP PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024			
HQ File Number	HQRNORM REVIW00001141AM25			
RA File Number	26AX04000086 AM23			
Licence No and Date	2611000842/10/02/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms on One Time Basis as under:-				
Export Item-	Qty.	S. No.	Description	Qty. in Kg

Export Item Name: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON) Qty.:4000000.0 KILOGRAMS (KGS)	100 Kgs	1	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
		2	Synthetic Rubber - SBR-1723/1783	6.90
		3	SBR 1500,1502	9.06
		4	PBD Cobalt /Nickel, PBD (Neodymium)	6.50
		5	Chlorobutyl Rubber	0.65
		6	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
		7	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
		8	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
		9	Steel Wire Steel Cord (various)	0.02
		10	Wire Of Iron Or Non Alloy Steel Bead Wire)	3.18
		11	Soluble Sulphur treated with 1.0%	0.78
		12	InsolubleSulphur 20% oil-treated	0.10
		13	Insolublesulphur 10	0.01
		14	Rubber Process Oil- Low PCA Oil	3.26
		15	Microcrystalline Wax, MC Wax with 70% paraffin	0.98
		16	Rubber ChemicalTMQ,	0.37

		17	Accelerator (DPG.MBTS,CBS,T BBS,DCBS ,Peptizer,PVl	0.75
		18	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.67
		19	Gum Rosin	0.11
		20	Mixture Of Aromatic Hydrocarbon Resin	0.05
		21	Zinc Oxide	1.65
		22	Calcium Carbonate	0.54
		23	77PD Anti ozonant	0.32
		24	6PPD Anti ozonant	0.8
		25	Stearic Acid	1.04
		26	Cobalt Salt	0.01
		27	Precipitated Silica	0.78
		28	HMM 65 Dry bond Agent	0.01
		29	Phenolic Tackifier Resin	0.51
		30	Penacolite B-20- S,Reinforcing PF Resin Premixed with HMT,Koresin,Hydro carbon Resin DCPD 1 00-5	0.15
		31	Poly and Liner	0.57
		32	Eva bag and poly Auxiliary material	0.07
		33	Inner Paint	0.14
		34	Outer Paint / TIRE FINISH PAINT	0.02

		35	Curing Bladder	0.3
		36	Turn up Bladder	0.26
		37	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		38	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI	0.06
		39	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09

Value CAP Note: *Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items*

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	116 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001142AM25
RA File Number	26AX04000087 AM23
Licence No and Date	2611000843/10/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

Export Item-2	Qty.	S. No.	Description	Qty. in Kg
Export Item Name: NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG	100 Kg	1	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
		2	Synthetic Rubber- SBR-1723/1783	6.90

VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - BIAS NYLON) Qty.4000000.0 KILOGRAMS (KGS)	3	SBR 1500,1502	9.06
	4	PBD Cobalt /Nickel, PBD (Neodymium)	6.50
	5	Chlorobutyl Rubber	0.65
	6	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
	7	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
	8	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
	9	Steel Wire Steel Cord (various)	0.02
	10	Wire Of Iron Or Non Alloy Steel Bead Wire)	3.18
	11	Soluble Sulphur treated with 1.0%	0.78
	12	Insoluble Sulphur 20% oil-treated	0.10
	13	Insoluble sulphur 10	0.01
	14	Rubber Process Oil- Low PCA Oil	3.26
	15	Microcrystalline Wax, MC Wax with 70% paraffin	0.98
	16	Rubber Chemical TMQ,	0.37
	17	Accelerator (DPG.MBTS,CBS,T BBS,DCBS ,Peptizer, PVI	0.75
	18	Silane X-50-S, Zinc Soap Of	0.67

			Unsaturated Fatty Acids	
		19	Gum Rosin	0.11
		20	Mixture Of Aromatic Hydrocarbon Resin	0.05
		21	Zinc Oxide	1.65
		22	Calcium Carbonate	0.54
		23	77PD Anti ozonant	0.32
		24	6PPD Anti ozonant	0.8
		25	Stearic Acid	1.04
		26	Cobalt Salt	0.01
		27	Precipitated Silica	0.78
		28	HMM 65 Dry bond Agent	0.01
		29	Phenolic Tackifier Resin	0.51
		30	Penacolite B-20- S,Reinforcing PF Resin Premixed with HMT,Koresin,Hydro carbon Resin DCPD 1 00-5	0.15
		31	Poly and Liner	0.57
		32	Eva bag and poly Auxiliary material	0.07
		33	Inner Paint	0.14
		34	Outer Paint / TIRE FINISH PAINT	0.02
		35	Curing Bladder	0.30

		36	Turn up Bladder	0.26
		37	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		38	: POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI	0.06
		39	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	117 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001143AM25
RA File Number	26AX04000088 AM23
Licence No and Date	2611000844/10/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
Export Item Name: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF	100 Kg	1	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	31.34
		2	Synthetic Rubber- SBR-1723/1783	1.70
		3	SBR 1500,1502	8.87

RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON Qty. 4000000.0 KILOGRAMS (KGS)	4	PBD Cobalt /Nickel, PBD (Neodymium)	8.95
	5	Chlorobutyl Rubber	0.65
	6	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
	7	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.40
	8	NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14
	9	Steel Wire Steel Cord (various)	0.05
	10	Wire Of Iron Or Non Alloy Steel Bead (Wire)	2.81
	11	Soluble Sulphur treated with 1.0%	0.53
	12	InsolubleSulphur 20% oil-treated	0.37
	13	Insouablesulphur 10	0.01
	14	Rubber Process Oil- Low PCA Oil	3.26
	15	Microcrystalline Wax, MC Wac with 70% paraffin	1.07
	16	Rubber Chemical TMQ,	0.41
	17	Accelerator (DPG.MBTS,CBS,T BBS,DCBS ,Peptizer,PVI	0.81
	18	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43
	19	Gum Rosin	1.05

		20	Mixture Of Aromatic Hydrocarbon Resin	0.14
		21	Zinc Oxide	1.73
		22	Calcium Carbonate	0.17
		23	77PD Anti ozonant	0.35
		24	6PPD Anti ozonant	0.91
		25	Stearic Acid	1.01
		26	Cobalt Salt	0.01
		27	Precipitated Silica	2.13
		28	HMM 65 Dry bond Agent	0.15
		29	Phenolic Tackifier Resin	0.56
		30	Penacolite B-20- S,Reinforcing PF Resin Premixed with HMT,Koresin,Hydro carbon Resin DCPD 1 00-5	0.23
		31	Poly and Liner	0.54
		32	Eva bag and poly Auxiliary material	0.08
		33	Inner Paint	0.13
		34	Outer Paint / TIRE FINISH PAINT	0.02
		35	Curing Bladder	0.30
		36	Turn up Bladder	0.25
		37	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06

		38	: POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI	3.22
		39	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.05

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	118 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001397AM25
RA File Number	09AX04001023 AM23
Licence No and Date	0911004465/16/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply furnished by the firm was not clear enough to take any decision for review case. Hence, the committee decided to call the firm for personal hearing via video conference (VC) and defer the case.	

Case No.	119 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001530AM25
RA File Number	05AX04003425 AM23
Licence No and Date	0511017777/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	120 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001596AM25
RA File Number	05AX04003424 AM23
Licence No and Date	0511017779/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	121 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000909AM25
RA File Number	03AX04006218 AM23
Licence No and Date	0311022494/27/03/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESSED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	122 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000910AM25
RA File Number	03AX04006215 AM23
Licence No and Date	0311022493/27/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE	190476.0 Kg	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg

GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE): 47,619.05 KGS		HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
		LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	50000.0 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	123 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000255AM25
RA File Number	03AX04000245 AM24
Licence No and Date	0311023099/25/04/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided any justification for enhancement of the import quantity. Hence, the committee decided to call the firm for personal hearing to provide the justification for the same and defer the case	

Case No.	124 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000356AM25
RA File Number	07AX04000050 AM24

Licence No and Date	0711007467/03/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM	1 Kg	39011020	LDPE GRANULES	0.157 Kg
			39011010	LLDPE GRANULES	0.400 Kg
			39019000	EXCEED METALLOCENE POLYETHYLENE RESIN	0.493 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	125 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000252AM25
RA File Number	03AX04000769 AM24
Licence No and Date	0311023870/25/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not explained how the export item is different from the norms fixed at SION A-2298. Hence, the committee decided to call the firm for personal hearing to explain and defer the case.	

Case No.	126 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009253AM24
RA File Number	03AX04001374 AM24
Licence No and Date	0311024884/26/06/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	127 / NC/7/MEET/Jun/202425/4				
Case Status	Case Approved				
Party Name	K.L.J. POLYMERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024				
HQ File Number	HQRNORM REVIW00001422AM25				
RA File Number	05AX04000912 AM24				
Licence No and Date	0511019605/03/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39169024	PA COMPOUND	200000.0 Kg	39081011	NYLON 6 CHIPS	123837.845 Kg
			29182990	ANTIOXIDANT	606.257 Kg
			29157090	ZINC STEARATE	808.077 Kg
			70191100	E-GLASS CHOPPED STRAND	50504.830 Kg
			29171990	DO-DECANE-DIOIC ACID (DDDA)	2020.193 Kg
			29336990	MELAMINE	28222.995 Kg

				CYANURATE	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	128 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009254AM24
RA File Number	03AX04001550 AM24
Licence No and Date	0311025182/06/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	129 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00001498AM25
RA File Number	09AX04000312 AM24
Licence No and Date	0911005365/10/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the reply furnished by the firm was not clear enough to take any decision for review case. Hence, the committee decided to call the firm for personal hearing via video conference (VC) and defer the case.	

Case No.	130 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved

Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009256AM24
RA File Number	03AX04001929 AM24
Licence No and Date	0311025875/31/07/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	131 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009257AM24
RA File Number	03AX04002304 AM24
Licence No and Date	0311026469/21/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	132 / NC/7/MEET/Jun/202425/4
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00009258AM24
RA File Number	03AX04002704 AM24
Licence No and Date	0311027115/14/09/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	133 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	ENVIRO RECYCLEAN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000925AM25
RA File Number	03AX04003040 AM24
Licence No and Date	0311027641/05/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Manufacturing process in detail. 2. Detail of indigenous input used. 3. Justification for 5% wastage in making granules. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	134 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM REVIW00000516AM25
RA File Number	13AX04000326 AM24
Licence No and Date	1311002557/12/02/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2024-25/4 dated 16.07.2024 1. Please get the license revised from RA and then provide the revised license along with all technical detail. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	135 / NC/7/MEET/Jun/202425/4
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 4 and 16/07/2024
HQ File Number	HQRNORM APPLY 00000226AM25
RA File Number	26AX04000086 AM24
Licence No and Date	2611001407/15/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing and defer the case.	

Name: VISHAKHA POLYFAB PRIVATE LIMITED

HQ File Number: HQRNORMAPPLY00007006AM24

License Number: 0811010030 Dt. 23/11/2023

The committee considered the case as per agenda and noted that due to typographical error import quantity was not clear in the Norms fixed by the committee in meeting no. NC/7/MEET/Jun/202425/3 dated 21/06/2024 Hence, the committee decided to correct the typographical error as under:

Export Item	Quantity	Import item	Quantity
MULTI LAYER CO EXTRUDED PLASTIC POUCH (PACKING MATERIAL) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/LLDPE/LLDPE GRAFTED MAH-111.28 MT/MALEIC ANHYDRIDE GRAFTED LLDPE RESIN- 20.88 MT)	800.0 MT	NYLON 6 CHIPS	80.04 MT
		Enhanced Polyethylene Resin / Exceed/Exceed xp / Exceed xp / Experimental Polyethylene Resin / Linear Low Density Polyethylene / Adhesive Resin Bynel	543.99MT
		Low Density Polyethylene (LDPE)	143.98MT
		LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH	127.97 MT
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin	24.01 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

137 **Name: VISHAKHA POLYFAB PRIVATE LIMITED**

HQ File Number: HQRNORMAPPLY00007009AM24

License Number: 0811009953 Dt. 23/11/2023

The committee considered the case as per agenda and noted that due to typographical error import quantity was not clear in the Norms fixed by the committee in meeting no. NC/7/MEET/Jun/202425/3 dated 21/06/2024 Hence, the committee decided to correct the typographical error as under:

Export Item	Quantity	Import item	Quantity
MULTI LAYER CO EXTRUDED PLASTIC POUCH (PACKING MATERIAL) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/LLDPE/LLDPE GRAFTED MAH-111.28 MT/MALEIC ANHYDRIDE GRAFTED LLDPE RESIN- 20.88 MT)	800.0 MT	NYLON 6 CHIPS	80.04 MT
		Enhanced Polyethylene Resin / Exceed/Exceed xp / Exceed xp / Experimental Polyethylene Resin / Linear Low Density Polyethylene / Adhesive Resin Bynel	543.99MT
		Low Density Polyethylene (LDPE)	143.98MT
		LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH	127.97 MT
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin	24.01 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

138 **Name: VISHAKHA POLYFAB PRIVATE LIMITED**

HQ File Number: HQRNORMAPPLY00007095AM24

License Number: 0811010089 Dt. 29/11/2023

The committee considered the case as per agenda and noted that due to typographical error import quantity was not clear in the Norms fixed by the committee in meeting no. NC/7/MEET/Jun/202425/3 dated 21/06/2024 Hence, the committee decided to correct the typographical error as under:

Export Item	Quantity	Import item	Quantity
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MULTI LAYER CO EXTRUDED PLASTIC POUCH (PACKING MATERIAL) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/LLDPE/LLDPE GRAFTED MAH-111.28 MT/MALEIC ANHYDRIDE GRAFTED LLDPE RESIN- 20.88 MT)	800.0 MT	NYLON 6 CHIPS	80.04 MT
		Enhanced Polyethylene Resin / Exceed/Exceed xp / Exceed xp / Experimental Polyethylene Resin /Linear Low Density Polyethylene / Adhesive Resin Bynel	543.99MT
		Low Density Polyethylene (LDPE)	143.98MT
		LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH	127.97 MT
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin	24.01 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE